

abolish the following posts by not filling them up as and when they fall vacant/ placement in the surplus cell :

Additional Serologist & C.E.	1
Assistant Serologist & C.E.	3
Accounts Officer	1
Senior Technical Assistant	1
Technical Assistant	5
Senior Laboratory Technician	4
Laboratory Technician	9
U . D . Clerk	1
L . D . Clerk	5
	30

(d) No, Sir, as most of the States have established their own forensic science institutes / laboratories.

Citizenship To Migrants

4065. SHRIMATI VASUNDHARA RAJE:
SHRI LOKANATH CHOUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the approximate number of persons who migrated from Pakistan, Bangladesh and Nepal during each of the last three years and the current year so far;

(b) the steps taken to rehabilitate them;

(c) whether any of them has been granted Indian Citizenship ; and

(d) if so, the number thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) Government does not, as a policy, allow the citizens of Pakistan, Bangladesh and Nepal to migrate to India.

(b) to (d). Does not arise.

[Translation]

Irrigation Projects

* 4066. SHRI RAM SINGH KASHWAN:
SHRI SHIVRAJ SINGH CHAUHAN:
SHRI SUSHIL CHANDRA VARMA:
SHRI SURAJBHANU SOLANKI:
DR. LAXMINARAYAN PANDEYA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of major and medium irrigation projects of Madhye Pradesh and Rajasthan alongwith their projected costs pending with the Union Government for clearance;

(b) the reasons for not giving clearance to these projects; and

(c) the time by which these are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) Statement giving details of new Major and Medium Irrigation projects of Madhya Pradesh and Rajasthan at the Centre is enclosed.

STATEMENT

DETAILS OF NEW MAJOR AND MEDIUM IRRIGATION PROJECTS OF MADHYA PRADESH AND RAJASTHAN AT THE CENTRE

Sl. No.	Name of Project	Estimated cost (Rs. crores)	Status of Techno-economic appraisal
1	2	3	4
(A) Techno economic examination completed and found addeptable by the Advisory Committee subject to compliance of certain observations by the State Government			
MAJOR			
1.	Bansegar Unit II	344.56	The State Government is required to obtain environmental clearance from the Ministry of Environment and Forests.
2.	Bargi Diversion	1101.23	The State Government is required to obtain concurrence of State Finance Department.
3.	Rajhat Canal	309.21	The State Government is required to obtain forest clearance from the Ministry of Environment and Forests.
4.	Sindh Phase II	510.94	The state Government is required to obtain forest clearance from the Ministry of Environment & Forests and also concurrence of the State Finance Department.
5.	Bargi Multipurpose	566.34	The State Government is required to obtain clearance from environmental angle from Ministry of Environment and Forests and also the concurrence of State Finance Department.

Status of Techno-economic appraisal

1	2	3	4
6.	Kolar	139.14	The State Government is required to obtain concurrence of State Finance Department and formulate proposals for conjunctive use of surface and ground water.
7.	Thanwar Tank	24.38	The State Government is required to obtain environmental clearance from the Ministry of Environment and Forests and clearance on rehabilitation and resettlement aspects from the Ministry of Welfare.
8.	Pench Diversion	184.04	The State Government is required to assure provision of adequate resources for this project in the VIII Plan.
9.	Mahan-	39.00	The State Government is required to obtain environmental clearance from the Ministry of Environment and Forests and submit updated cost estimates.
10.	Omkareshwar Multipurpose	1784.29	The State Government is required to obtain environmental clearance from Narmada Control Authority, Central Electricity Authority and concurrence of the State Finance Department.

MEDIUM

-Nil-

Status of Techno-economic appraisal

4

3

2

1

Sl. No. Name of Project Estimated cost (Rs. crores)

(B) The State Government is required to sort out various Techno-economic issues.

MAJOR

- | | | | |
|---------------|--------------------|--------|---|
| 1. | Mahanadi Reservoir | 916.30 | The State Government is required to obtain clearance from the Ministry of Environment and Forests and from Ministry of Welfare on rehabilitation and resettlement plans. |
| 2. | Kelo irrigation | 51.88 | The State Government is required to obtain clearance of Ministry of Coal regarding submergence of Coal Mines and from Ministry of Environment & Forests on environmental and forests angles. It is also required to sort out other technical aspects with Central Water Commission. |
| 3. | Mongra Irrigation | 77.27 | The Government is required to finalise various techno-economic issues with the Central Water Commission and also obtain clearances from Ministry of Environment & Forests from environmental and forests angles. |
| 4. | A:pa | 265.71 | The State is required to sort out various techno-economic issues with the Central Water Commission, obtain environmental clearance from the Ministry of Environment & Forests and resettlement and rehabilitation plans clearance from the Ministry of Welfare. |
| MEDIUM | | | |
| 1. | Mahur | 42.67 | The State Government is required to comply with the observations of the Central Water Commission and obtain clearance from forest angle from Ministry of Environment & Forests. |

Status of Techno-economic appraisal

1	2	3	4
Sl. No.	Name of Project	Estimated cost (Rs. crores)	
2.	Barchar	7.54	The project was earlier found acceptable by Advisory Committee in 11/85 for Rs.7.54 crores. The updated cost estimate for Rs.11.91 crores received in 1/91 has been examined and comments sent to the State Government. The State is required to comply with these observations.
3.	Sutiapota	15.60	The updated cost estimate has been received recently in 27/93. The State Government is required to obtain clearance from Ministry of Welfare for rehabilitation and resettlement plans.
4.	Gej	8.79	The project was earlier found acceptable by the Advisory Committee in 4/86. The State Government is required to submit updated cost estimate and concurrence of the State Finance Department.
5.	Upper Beda	89.17	The State is required to comply with the observations of the Central Water Commission.
6.	Uribagh	89.17	
RAJASTHAN			
(A) Techno-economic examination completed and found acceptable by the Advisory Committee subject to compliance of certain observations.			
MAJOR			
1.	Bisalpur drinking water cum Irrigation	309.07	The State Government is required to obtain clearance from the Ministry of Welfare from rehabilitation and resettlement aspects and from the Ministry of Environment and Forests from environmental and forest angles.

<i>Sl. No.</i>	<i>Name of Project</i>	<i>Estimated cost (Rs. crores)</i>	<i>Status of Techno-economic appraisal</i>
1	2	3	4
1.	Narmada Canal	467.53	The project is submitted to the Planning Commission for investment clearance.
MEDIUM			
1.	Bethali Irrigation	13.07	The State Government is required to obtain clearance from the Ministry of Welfare from rehabilitation and resettlement plans and furnish concurrence of the State Finance Department.
2.	Chauli Irrigation	28.87	The project submitted to the Planning Commission for investment clearance.
(B)			
The State Government is required to sort out various techno-economic issues.			
MAJOR			
1.	Indira Gandhi Nahar Stage - I	86.39	The State Government is required to comply with the observations of Central Water Commission on various techno- economic issues.
MEDIUM			
1.	Bandi Sendra	11.56	The State Government is required to comply with the observations of Central Water Commission on various techno- economic issues.
2.	Suklii Irrigation	15.41	The State Government has recently 2/94 complied with the observations of the central Water Commission.

Status of Techno-economic appraisal

Sl. No. Name of Project Estimated cost (Rs. crores)

4

3

2

1

3.	Chakan Irrigation	7.98	The State Government is required to obtain forest clearance from Ministry of Environment and Forests and concurrence from the State Finance Department
4.	Gambhiri Modernisation	16.71	The State Government is required to submit updated cost estimated of the project.
5.	Garada Irrigation	36.50	The State Government is required to comply with the observations of Central Water Commission and obtain clearance from forest angle from Ministry of environment & For and from Ministry of Welfare on rehabilitation and resettlement plans
6.	Piplad Irrigation	16.93	The Compliance report from the State Government has been received recently in 1/94.
7.	Olwara Lift Irrigation	9.00	The project has been received recently in 12/93.

Note: The clearance of the project depends upon how soon the state Government complies with the observations of Central Appraising Agencies and obtains clearance from the Ministry of Environment and Forests and Ministry of Welfare etc.